

Government of Jammu and Kashmir,
Housing & Urban Development Department,
Civil Secretariat, Srinagar/ Jammu

Notification

Jammu, the 8th September, 2021

S.O. 316 ,—In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby notifies the name of Sh. Imtiyaz Ahmad Ganie S/O Gh. Mohd Ganei, Member Ward No.10 Municipal Committee, Devsar, for being declared as elected President of the Municipal Committee, Devsar, for the remainder period.

By order of the Government of Jammu and Kashmir

Sd/-

(Dheeraj Gupta)IAS

Principal Secretary to the Government,
Housing and Urban Development Department

No: HUD/LSG/ULBK/118/2021(C.No.42311)

Dated: 08 .09.2021

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Chief Electoral Officer, J&K, Srinagar.
3. Commissioner/ Secretary to the Government, General Administration Department.
4. Divisional Commissioner, Kashmir.
5. Commissioner/ Secretary to the Government, Department of Law Justice and Parliamentary Affairs.
6. Deputy Commissioner, Kulgam.
7. Director, Urban Local Bodies, Kashmir.
8. Special Secretary to Chief Secretary.
9. General Manager, Ranbir Government Press Srinagar/Jammu, for publication, in the Government Gazette.
10. Private Secretary to Principal Secretary to the Government, Housing and Urban Development Department.
11. Shri Imtiyaz Ahmad Ganie S/O Gh. Mohd Ganei, Member Ward No.10 Municipal Committee, Devsar,
12. Executive Officer, Municipal Committee, Devsar.
13. Master file/ Stock file/ Website.

(Thannaji Bhat)

Under Secretary to the Government

08.09.21
08/09/21